

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

IA- 191 of 2011 in
DFR No. 865 of 2011

Dated: 30th August, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Uttar Haryana Bijli Vitran Nigam Limited **Appellant(s)**

Versus

H.E.R.C. & Ors. **Respondent(s)**

Counsel for the Appellant(s): Mr. Anukul Raj

ORDER

I.A. No. 191 of 2011
(Condone delay Application)

Issue notice to the Respondents. Dasti service is permitted.

Post the matter on **13.09.2011.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

TS/KS